

**(2024) 07 MEG CK 0067**

**Meghalaya High Court At Shillong**

**Case No:** Miscellaneous Case (WA) No. 25 Of 2024

Byrnihat Industries Association

APPELLANT

Vs

Meghalaya Power Generation  
Corporation Limited Through  
The Director Generation,  
Lumjingshai, Shillong, Short  
Round Road, Meghalaya ↗  
793001 & Ors.

RESPONDENT

**Date of Decision:** July 31, 2024

**Hon'ble Judges:** S. Vaidyanathan, CJ; W. Diengdoh, J

**Bench:** Division Bench

**Advocate:** R. Dutta, A. Kumar, A.H. Kharwanlang

**Final Decision:** Disposed Of

**Judgement**

1. This is an application seeking leave to appeal against the order dated 25.06.2024 passed by the learned Single Judge in WP(C) No. 218 of 2024.
2. Leave is granted.
3. Registry is directed to diarize the appeal.
4. MC (WA) No.25 of 2024 stands disposed of.